

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

99/441(ND)/2018

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.03.2018.**

NAME OF THE COMPANY: M/s. Chetanya Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner:		Mr. Harsh Sethi and Mr. Animesh Gaba, Advocates		
----------------------------	--	---	--	--

For the Respondent:		None		
----------------------------	--	------	--	--

ORDER

Matter be heard before the Regular Bench on 16th April, 2018.

-Sd-

**(Deepa Krishan)
Member (T)**

-Sd-

**(Dr. Deepti Mukesh)
Member (J)**